

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 22.07.2022 (FRIDAY)

COURT –III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 523 of 2021	Nandini Chaudhry Vs. Reetesh Kumar Agarwal & Anr. With	Adarsh Rai	Sidhant Saraswat Reetesh Kr. Agarwal-R1
2.	Comp. App. (AT) (Ins) No. 524 of 2021 & I.A. No. 2631 of 2021	Rahul Chaudhry Vs. Reetesh Kumar Agarwal & Ors.	Adarsh Rai	Reetesh Kr. Agarwal-R1 Sidhant Saraswat-R2 & R3 B.L. Khandelwal-R4
3.	Comp. App. (AT) (Ins) No. 725 of 2021	West Bengal Financial Corporation Vs. Krishnaswami CVR & Anr.	Madhumita Bhattacharjee	Soumya Dutta Rohit Dutt-R1
4.	Comp. App. (AT) No. 79 of 2021 & I.A. No.1381 of 2021	Prakash Singh Negi Vs. Vishal Sharma & Ors.	Mayank Wadhwa	Vishal Sharma Aditya Dewan Satendra K Rai Saikat Sarkar-R1
5.	Comp. App. (AT) No. 104 of 2021 & I.A. No. 2226 of 2021	Moniveda Consultants LLP & Anr. Vs. Shajas Developers Pvt. Ltd. & Ors. With	Kumar Shashank	Kunal Mimani Ketul Hansraj-R1, R4 & R5 Chetan Kapadia-R2 Shikhar Khare-R3 Yash Momaya-R2,3
6.	Contempt Case (AT) No. 02 of 2022 in Comp. App. (AT) No. 104 of 2021	Moniveda Consultants LLP & Anr. Vs. Shajas Developers Pvt. Ltd. & Ors.	Rukhmini Bobde	

For Admission (Fresh Case)

7.	Comp. App. (AT) No. 36 of 2022	SRG Altis Zeus Health Care Pvt. Ltd. & Ors. Vs. Akash Bakhshi & Ors.	Abhinav Kardekar	CS Nitin Agrawal Saswat S. Acharya Shikhar Srivastava- R1-4
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For Admission (After Notice)

8.	Comp. App. (AT) (Ins) No. 247 of 2021	The Cosmos CO-OP Bank Ltd. Vs. Crystal Clear Veg Oil Refinery Pvt. Ltd.	Swapan Pradhan	Parag Rai Aakanksha Nehra Sandeep Bajaj Ninita Raja-RP
9.	Comp. App. (AT) No. 126 of 2021	Madhu Bhaskar & Ors. Vs. Ishwar Industries Ltd. & Ors.	Gaurav Sharma Rahul Ahuja	Rahul Ahuja Sarwar Raza Madhu Bhaskar-R1 to R3
10.	Comp. App. (AT) No. 82 of 2022	Sheshmal Bhatia Vs. Shashikant Gangar & Ors. With	Harsh Kesharia	Anup Jain Khushboo S. Rajani- R2 Shaym Kapadia-R3 Anshul Rai-R4
11.	Comp. App. (AT) No. 83 of 2022	Arvind Manubhai Mehta Vs. Shashikant Gangar & Ors.	Pankaj Bathiya	Anoshak Davar Khushboo S. Rajani- R2 Hersh Keshria-R3 Anshul Rai-R4

For Hearing

12.	Comp. App (AT) (Ins) No. 82 of 2017 (PH)	J.K. Jute Mill Mazdoor Morcha Vs. Juggilal Kamapat Jute Mill Company Ltd.	Nishat Ahmed	Abhijeet Sinha Tarun Mehta C. S. Chauhan
13.	Comp. App. (AT) (Ins) No. 644 of 2019 & I.A No. 2106, 4316 of 2019 (PH)	Darshan Gandhi, Ex-Director, Lok Housing & Constructions Ltd. Vs. USV Pvt. Ltd. & Anr. With	Smriti Churiwal	Natrajan-R1 Parth Tandon-SBI Hemant Mehta-IRP Darpan Sachdeva- Intervenor
14.	Comp. App. (AT) (Ins) No. 79 of 2021 (PH)	Darshan Gandhi Vs. Hemant Mehta & Anr. With	Smriti Churiwal	Hemant J Mehta-R2 Ichha Kalash-SBI P.B.A. Srinivasan Abhijeet Sinha Aditya Sukla
15.	Contempt Case (AT) No.10 of 2021 Comp. App. (AT) (Ins) No. 79 of 2021 (PH)	Darshan Gandhi Vs. Hemant Mehta and Anr. With	Utsav Mukherjee	Anjali Sharma
16.	Comp. App. (AT) (Ins) No. 1095 of 2021	Darshan Gandhi Vs. Sankalp Realty Pvt. Ltd. & Ors.	Utsav Mukherjee	Chetan Kapadia Dhruvil Shah-R1 Anjali Sharma-R2
17.	Comp. App. (AT) (Ins) No. 731 of 2021 (PH)	Basavaraj Koujalagi & Ors. Vs. Sumit Binani Liquidator of Gujarat NRE Coke Ltd.	Bharat Sood	Arjun Asthana K Thaker-R1 Sumit Binani

18.	Comp. App. (AT) (Ins) No. 228 of 2021	Dharam Vir Malhotra & Anr. Vs. Kaur Sain Spinners Ltd. & Anr.	Udit Kishan	Eshna Kumar Santosh Kumari Aditya Maheshwari- R1
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Note: Cases shall be heard only in physical mode w.e.f. 1st August, 2022.

Copy to: -

- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

**By order of Hon'ble Chairperson
-sd/-
Registrar**